

DIVISION BENCH  
COURT - I

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/363(KB)2022  
RST.A (COMPANIES ACT)/7(KB)2023,  
RST.A (COMPANIES ACT)/8(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> MARCH 2024, 10:30 A.M**

IN THE MATTER OF	<b>STREAM COMMERCIAL PRIVATE LIMITED VS REGISTRAR OF COMPANIES WEST BENGAL</b>
UNDER SECTION	<b>SEC 252 (3)</b>

**Appearances (via video conferencing/physically)**

Mr. D.N.Sharma ,Adv.       ] For the Applicant  
Mr.R.K.Rai,Adv.             ]

**ORDER**

1. Ld.Counsel for the Applicant present. None appears for the RoC, West Bengal.
2. Therefore, this matter is adjourned to **08/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**